

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 284 OF 2015 & IA NO. 68 OF 2016
AND
APPEAL NO. 288 OF 2015 & IA NO. 69 OF 2016

Dated: 13th December, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

APPEAL NO. 284 OF 2015 & IA NO. 68 OF 2016

In the matter of:

Indraprashta Power Generation Co. Ltd. Appellant(s)
Versus	
Delhi Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. Dhananjay Bajjal
For Mr. Nikhil Nayyar for R-1

Mr. Rahul Kinra
Mr. Ashutosh K. Srivastava for **BRPL, BYPL**
& TPDDL
Ms. Sakshi Mehrotra, Rep. TPDDL

APPEAL NO. 288 OF 2015 & IA NO. 69 OF 2016

In the matter of:

Pragati Power Corporation Ltd. Appellant(s)
Versus	
Delhi Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. Dhananjay Bajjal
For Mr. Nikhil Nayyar for R-1

Mr. Rahul Kinra
Mr. Ashutosh K. Srivastava for **BRPL, BYPL
& TPDDL**
Ms. Sakshi Mehrotra, Rep. TPDDL

ORDER

Learned counsel appearing for the Appellant seeks ten days' time to file her written submissions. Learned counsel appearing for the Respondent Nos.1 & 2 to 4 also seek ten days' time to file their written submissions thereafter.

Submissions made by learned counsel appearing for the Appellant and learned counsel appearing for Respondent Nos.1 & 2 to 4, as stated above, are placed on record.

Learned counsel appearing for the Appellant is permitted to file her written submissions by 24.12.2018 after duly serving advance copy to the appearing Respondents. Learned counsel appearing for the Respondent No.1 and Respondent Nos. 2 to 4 are permitted to file their written submissions by 07.01.2019 after duly serving copy to the other side

List these matters on **17.01.2019**, as agreed by the learned counsel appearing for both the parties.

(Ravindra Kumar Verma)
Technical Member

(Justice N. K. Patil)
Judicial Member

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